

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI, the 20th September, 1979.

NOTIFICATION
INCOME TAX

No.3009(F.No.404/97/TRO-TN/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue Notification No.2797(F.No.404/97/TRO-TN/79-ITCC) dated 1.5.79 namely; In the said Notification for the words and letters "Shri G. Krishnamurthy and V.S.Mathew" the words and letter "Shri G.Krishnamurthy" shall be substituted.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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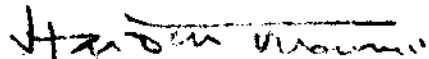
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No.CC/ITCC/2874/79/RSP/79.


(H.D. SHARMA)

ASSISTANT DIRECTOR(RS&P).

* SHARMA *
3/10/79